**Call for Expression of Interest for Experts of the ScientificPanel in the Food Safety and Standards Authority of India**

**Applicant should complete all parts of the form.**

1. **Surname: Middle Name: First Name:**
2. **Address for correspondence (With Pin Code & State):** (FSSAI should be informed of any address change)

Telephone Number: Mobile Phone Number:

E-mail id:

Alternative Email id:

**(3) Date of birth: \_ \_ / \_ \_ / \_ \_ \_ \_** (Day / Month / Year)

**(4) Gender: [ ]** Male [ ]  Female

**(5) Nationality:**

**(6) Languages known proficiently:**

**[ ]**  English **[ ]**  Hindi **[ ]**  Others (specify)

**(7) Field(s) of expertise**

|  |  |  |
| --- | --- | --- |
| **Field** | **Main Area or Expertise in Subjects** | **Additional information** |
| Expertise 1 |  |  |
| Expertise 2 |  |  |
| Expertise 3 |  |  |

**(8)** Educational Qualifications (Starting from Bachelor’s Degree)

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| **Examination Passed** | **Year of Passing** | **Name of University** | **Subject** | **% of Marks** |
| \_ |  |  |  |  |
|  |  |  |  |  |
|  |  |  |  |  |
|  |  |  |  |  |

**(9)** Other Academic Achievement(s):

**(10)** Current Affiliation(s)

* 1. Govt.:
	2. Academic:
	3. Private/ Industry:
	4. NGO/ Cooperative:
	5. Any other:

**(11)** Past Affiliations(s) with period (from – to)

1. Govt.:
2. Academic:
3. Private/ Industry:
4. NGO/ Cooperative:
5. Any other:

**(12) Employment record:** State only the activities most relevant to the ScientificCommittee/ Panel for which application is being submitted starting with your most recent occupation (Starting with the latest).

|  |  |  |
| --- | --- | --- |
| Position held | Name of the Organization | Duration |
| From | To |
|  |  |  |  |
|  |  |  |  |
|  |  |  |  |
|  |  |  |  |

 **(13) Relevant experience: Give details of competence in the following fields with task accomplished and projects completed/ under way (Needs to be supported by relevant documents)**

|  |  |  |
| --- | --- | --- |
|  | Details of Research/Teaching experience (Yearwise with Specific details and role) |  |
|  | List of Publications in scientific journal for respective Scientific panel indicating (Title, Authors, Year of publication, Journal, Vol No, Page No, Impact Factor and Number of citations) |  |
|  | Science Managerial experience (Yearwise with Specific details and role) |  |
|  | List of extramural projects and grants as Principal Investigator received and completed (Title, Funding agency, Year, Total Budget)  |  |
|  | List of Membership of Scientific Committee/Scientific Panels (Provide all details) |  |
|  | List of dossiers /manuals/ guidelines/ regulations prepared (Provide all details) |  |
|  | List of dossiers /manuals/ guidelines/ regulations analyzed (Provide all details) |  |
|  | List of documents peer reviewed (Provide all details) |  |
|  | Experience in carrying out risk assessment(Provide all details) |  |
|  | List training in Food Safety and health related matter (Provide all details)) |  |
|  | List of Workshops/meeting attended abroad (Provide all details) |  |
|  | Awards and Fellowship (Regional/ National and International) (Provide all details) |  |
|  | List of Technical Reports prepared & submitted |  |
|  | Experience as Chairman or Co-chairman or Rapporteur of Scientific meetings in various forums, seminars etc |  |
|  | Knowledge & Skills in NABL, ISO, FSMS and other such training subjects |  |
|  | Auditing experience |  |
|  | Any other |  |

**(14) List of Publications**(Starting with the latest):

**(15) Availability to attend meetings (mainly held in Delhi)**\***:**

In case you are appointed as a Member of a Scientific Committee / Scientific Panel, would you be able to attend 8 – 12 meetings per year: [ ]  YES [ ]  NO

If not indicate how many:

**(16) Information on direct or indirect interests of relevance to the mandate of the Authority:-**

1. Direct interests (financial benefits arising from, for example, employment, contract work, investments, fees grants, sponsorships, or other kind of benefits etc.)

|  |
| --- |
|  |

1. Indirect interests

|  |
| --- |
|  |

1. Interests deriving from the professional activities of his/her close family Members:

|  |
| --- |
|  |

1. Any Other interests or facts that the undersigned considers pertinent:

**Guidelines for Annual Declaration of Interest**

* Any financial interests or benefits, including holding of stocks and shares, equity, bonds, partnership or property interests relevant to the Authority’s mandate. Financial interests connected with a pension or investment scheme contracted prior to membership and/or interests in unit trusts or similar arrangements would not, in principle, be of particular interest, providing that the Member has no influence on financial management.
* Professional experience in the last five years in a field relevant to the Authority’s mandate. This should include all work, irrespective of whether the activities have been subject to regular or occasional remuneration (Board membership, executive or non-executive directorship, employment, consultancy, contractual interests, and traineeship).
* Interests the member may have had in the past or ongoing legal proceedings relevant to the Authority’s mandate, with an indication of their implications, are to be declared.
* All assistance and support received by private and public undertakings or bodies are to be declared, where they are associated with direct or indirect pecuniary or material benefit and which have a bearing on the topic of the Working Group. These include grants for study or research, fellowships or sponsorships for the last 5 years.
* Participation in public interest groups, professional societies, clubs and organizations which may have an agenda relevant to the Authority’s mandate is to be declared. The role and position held is to be set out clearly.
* Close family member includes spouse or partner and dependent children living in the same household.
* When declaring interests, member should consider statements of personal opinion on issues relevant to the questions addressed by the Food Authority (e.g. Publications, public statements); employment or family (e.g. the possibility of any indirect advantage or any likelihood of pressure could arise from the member's employer, business associates or immediate family members).
* The Food Authority recognizes that scientific expertise underpins the fulfilment of its mandate and tasks and that the quality of such expertise is inherently based on prior experience. An “interest” declared is not automatically considered to be a conflict of interest. Interests of an intellectual nature are considered as indispensable to safeguard the quality and overall balanced objectivity of the scientific work.
* The details of interests declared may be kept confidential by the Food Authority unless its disclosure is necessary to establish objectivity and independence of the Member involved.

# DECLARATION:

1. I declare that the information provided above is true and complete.
2. I undertake to produce on request documents to support my expression of interest and accept that failure to do so may invalidate my application.

**Date and Signature**: \_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_